

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH,
COURT NO. I

CUSTOMS APPEAL NO. 50729 OF 2019

[Arising out of the Order-in-Original No. DLI/CUS-PREV/OPD/COMMR/12/2018 dated 24/12/2018 passed by The Principal Commissioner of Customs (Preventive), New Delhi – 110 037.]

Shri Aman Kumar
s/o Shri Jagdeesh Prasad,
Village & PO : Titihara,
Tehsil : Karbi, ,
Distt. Chitrakoot (UP).

.....Appellant

Versus

Principal Commissioner of Customs,
(Preventive),
New Customs House, Near IGI Airport,
New Delhi – 110 037

....Respondent

APPEARANCE:

Shri M. Thirupathi Reddy, Advocate for the appellants.
Shri Rakesh Kumar, Authorized Representative for the
Department

CORAM:

HON'BLE JUSTICE MR. DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING : 07.04.2025
DATE OF DECISION: 21.05.2025

P.V. SUBBA RAO

Appeal is rejected. For order see order of date in Customs
Appeal No. 50728 of 2019.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)